

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1018/IB/2020
IN
PETITION NUMBER : CP/941/IB/2018
NAME OF THE PETITIONER : Vandhana Garg
NAME OF THE RESPONDENTS : GVR Infra Projects Ltd & Others
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Learned Counsel Mr. Aslam Ahmed for the Applicant is present.

Learned Counsel Mr. Subbu Ranga Bharathi for R2 and R3 is present.

Learned Counsel Mr. Vipin Warriar for R4 is present.

At the request of R2 and R3 Counsel, list the matter on **27.08.2021** for Counter,
hearing and disposal.

Interim order continues, until further orders.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)